[SARDAR SWARAN SINGH.] the reorganised union. If my hon. friend has got any grievances against the union which has been recognised, I am s\re I cannot settle that difference of opinion.

SHRI BHUPESH GUPTA: The Tata workers . . .

MR. DEPUTY CHAIRMAN: Order, order

SARDAR SWARAN SINGH: So far as the union is concerned, that is the only recognised union and they finalised the agreement of 4th October and by that agreement the union obtained fairly good and very good terms for the workers. The same union is now negotiating an agreement with the management so that the best method may be found out as to what should be done with regard to these workers. Sir, it has to be remembered that as I have said already, in the interval, they are getting full pay and full allowances.

Sir, I will take one or two more minutes to deal with some of the general points that were also raised here.

One word, Sir, about the availability of pigiron. I have given the figures indicating that the actual production of pig-iron has increased and, as a result of this increase, not only are we able at the moment to satisfy the requirements, whether it is the small scale industry at Howarh or near about, as mentioned by my hon. friend opposite or elsewhere in the country—their requirements are being met almost to the full and actually. Sir, the off-take is not according to our expectation's—but we are also in a position to export pig-iron. We have invited quotations and there is a possibility of our being able to export pig-iron. Therefore, there is no shortage of pig-iron.

I do not want to compare the production of pig-iron or steel in this

| country with China. We wish--them well. They have progressed in their own way and we wish them well; we wish them all success. So far as our own requirements and our own plans are concerned, they, I think, are also equally good having regard to all the circumstances that prevail in this country with regard to the availability of raw materials and the availability of personnel. We are also going ahead with the expansion of our production of steel and pig-iron. It will not be in the interests of the country to cling on to uneconomic, old and decrepit units in which the cost of production is much too high. There might be some justification at the time of scarcity but when pig-iron in the country is being produced in sufficient quantities, there will be absolutely no justification to stick on to old and uneconomic units and that is in line with the general economic pattern that we are evolving in this country.

MESSAGES FROM THE LOK SABHA

I. THE REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL, 1958

II. THE ORISSA WEIGHTS AND MEASURES (DELHI REPEAL) BILL, 1958

SECRETARY: Sir, I have to report to the House two messagesc received from the Lok Sabha, signed by the Secretary of the Lok Sabha.

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"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the Representation of the People (Amendment) Bill, 1958, as passed by Lok Sabha, at its sitting held on the 20th December, 1958."

II

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the Orissa ' Weights and Measures (Delhi

Repeal) Bill, 1958, as passed by Lok Sabha, at. its sitting held on the 20th December, 1958."

Sir, I lay the Bills on the Table.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 11 A.M. on Tuesday, the 23rd December, 1958.

The House then adjourned at twenty-two minutes past five of the clock till eleven of the clock on Tuesday, the 23rd December, 1958.